

(f) the action taken by the Union Government in this regard and by when such a laboratory is likely to be set up in Delhi; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Details of some of the leading viral diagnostic laboratories in the Health Sector are given in enclosed Statement.

(b) and (c). Such facilities in Delhi are available at All India Institute of Medical Sciences, National Institute of Communicable Diseases and some other Government Hospitals.

(d) to (g). Yes, Sir. The Government of National Capital Territory of Delhi has sent a request seeking financial help for establishing Serological Test Laboratory for viral infection in Maulana Azad Medical College, New Delhi and Guru Teg Bahadur Hospital, Delhi. While there is presently no Central Government scheme to provide such assistance to the States, the feasibility of augmenting the existing facilities provided by the National Institute of Communicable Diseases at selected locations in the country including Delhi is being explored.

STATEMENT

1. National Institute of Virology, Pune.
2. All India Institute of Medical Science, New Delhi.
3. National Institute of Communicable Diseases, Delhi.
4. Post-graduate Institute of Medical Education and Research, Chandigarh.
5. Enterovirus Research Centre, Bombay
6. National Institute of Mental Health and Neuro Sciences, Bangalore.
7. School of Tropical Medicine, Calcutta.
8. King George Medical College, Lucknow.
9. King Institute of Preventive Medicine, Chennai.
10. Institute of Preventive Medicine, Hyderabad.
11. Jawaharlal Institute of Post Graduate Medical Education, Pondicherry.
12. Christian Medical College, Vellore.

[English]

Condition of Ancient Temples and Monuments

1406. SHRI KRISHAN LAL SHARMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that most of the ancient

temples and monuments of architectural importance are in a state of neglect and decay:

(b) whether it is also a fact that Archaeological Survey of India has prepared a catalogue of temples and monuments needing conservation and restoration; and

(c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) No, Sir.

(b) and (c). There are 3574 monuments, sites and remains which have been declared Centrally protected monuments under the Ancient Monuments and Archaeological Sites and Remains Act, 1958. Apart from normal maintenance and up-keep of these monuments, special repairs, for preservation and environmental development are taken up as per actual requirement. This is an on-going process constantly under review.

Nursing Schools in Bihar

1407. SHRI P.C. THOMAS : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Indian Nursing Council has recognised some Nursing Schools in Bihar;

(b) if so, the details thereof;

(c) whether students of such and other nursing schools in Bihar are denied opportunity of final examinations and pass course certificates for several years, if so, the details thereof; and

(d) the action taken by the Government to conduct examinations to save the future of the students?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). Yes, Sir, the Indian Nursing Council has recognised 10 Nursing Educational Institutions in Bihar.

(c) and (d). The Bihar Nursing Council is responsible for conducting the examination of nursing in the State. The Council is an autonomous body under the State Government. The Indian Nursing Council has reported that the Council has not conducted examinations for various nursing courses since 1990 due to a dispute relating to the post of Registrar of the Council. This matter was agitated before the High Court of Patna and despite Court directions to conduct the examination by 31.7.96, the same has not been complied with so far.

The matter has been taken up with the Bihar Government for early settlement.

Items Introduced in Canteen Stores Departments

1408. SHRI JAI PRAKASH (Hardoi) : Will the Minister of DEFENCE be pleased to state :

(a) the details of the new items introduced in the

Canteen Stores Department in the last three years, year-wise:

(b) whether with the introduction of these new items, reputed brand items have either disappeared or are being procured in much less quantity; and

(c) if not, the details of the reputed brand items that were procured in the last three years, quantity-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) The details of new items introduced in Canteen Stores Department in the last three years, are given below :

Year	Items Introduced
1993	34
1994	86
1995	30
Total	150

(b) and (c). There is no co-relation between the newly introduced items and the existing items as far as availability of such items in CSD is concerned. The procurement of items including that of newly introduced items is made against the actual demand from the Unit Run Canteens. No separate classification of reputed brand or otherwise is maintained in the CSD. In the last three years, the total amount of purchases made in the CSD is given in the following table :

Year	Amount (Rs. in crores)
1992-93	875.53
1993-94	1133.50
1994-95	1336.01

Unani/Ayurvedic Medicines

1409. DR. C. SILVERA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether some instructions exist providing that Unani or Ayurvedic medicines prescribed by doctors of C.G.H.S. allopathic dispensaries are to be issued by doctors of C.G.H.S. Unani or Ayurvedic dispensaries;

(b) if so, the details thereof;

(c) whether such instructions also provide that refusal to issue Ayurvedic or Unani medicines by doctors of Ayurvedic or Unani C.G.H.S. dispensaries are to be indicated in writing;

(d) whether these instructions also provide that refusal not given in writing can be reported by C.G.H.S. beneficiaries to some appropriate authorities; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). Instructions have been issued since 1990 and reiterated from time to time that doctors under the CGHS prescribe medicines only for the system of medicine in which they are qualified. This has been done to ensure proper care for patients.

(c) and (d). No, Sir.

(e) The whole purpose of the instructions is to provide patient care within the competence of the individual doctor and the system of medicine he is qualified to practice. If beneficiaries face any problems in obtaining medicines, there are prescribed channels for them to be able to complain to higher authorities.

Minor Sections in IIT

1410. SHRI DINSHA PATEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Environment Engineering, Transportation etc., which form part of Civil Engineering Department have Minor Sections in Indian Institutions of Technology (IIT) all over the country;

(b) whether different Departments in IIT, Delhi (except Civil Engineering Deptt.) also have Minor Section; and

(c) if not, whether the Government propose to consider abolishing Minor Section in Civil Engineering Department of IIT, Delhi and place it at par with other Departments of IIT, Delhi?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) The Senate of the Indian Institute of Technology has the control and general regulation and is responsible for the maintenance and instituting various courses in disciplines of engineering and technology in conventional and emerging areas. The Environmental Engineering and Transportation Engineering etc., are the emerging areas and form an integral part of Civil Engineering Department in Indian Institutes of Technology.

(b) Yes, Sir.

(c) Does not arise.

Growth of Population

1411. SHRI MUKHTAR SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the net rate of growth of population of the country has been falling;

(b) the estimated rate of growth since 1991, year-wise, on the basis of data collected;